

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**CAUSE LIST****Central Zonal Bench****SuchnaBhawan,IIIrdFloor, Arera Hills****Date:15th December, 2016****TIME:10.30 hrs. to 13.15 hrs.****14.00 hrs. to 16.00 hrs.****HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER****HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
FOR PRONOUNCEMENT				
1.	Original Application No. 140/2013(CZ) (M.A.No.402/15) (M.A.No.763/15) (M.A.No.49/16) (M.A.No.50/16) (M.A.No.168/16) (M.A.No.692/16) (M.A.No.693/16)	Radharani Bajpayee Vs. State of M.P & 12 Ors.	Mr. Shantanoo Saxena Adv. Mr. Alankar Soni for R-12 Mr. Shivendu Joshi for R-7 Mr. Manoj Verma Mr. Ajay Gupta Adv. for R-14,15 to 23,25to30 Mr. Yash Vidyarthi Adv.R-6 Mr. Sachin K. Verma, Adv. for R-1,2,3,8,9,10 Mr. Dharamvir Sharma, Adv. Mr. Anand Sharma, Adv. Mr. Purushendra Kaurav, Adv.	
FOR ADMISSION				
2.	Original Application No. 150/2016(CZ)	Devi Prasad Vyas Vs. Environment Protection Corporation, Sehore (M.P.) & 6 Ors.	Mr. Anurag Tripathi, Adv. Mr. Manoj Sharma, Adv.	
3.	Original Application No. 152/2016(CZ)	Sudiep Shrivastava Vs. State of Rajasthan & Ors.	Mr. R.N.Chaturvedi, Adv.	
4.	Original Application No. 115/2016(CZ)	Smt. Anju Gupta Vs. RSPCB & 2 Ors.	Mr. Qasim Ali, Adv.	
FOR HEARING				
5.	Original Application No. 114/2016(CZ)	Nityanand Mishra Vs. State of M.P. & 9 Ors.	Mr. Arunoday Singh, Adv. Mr. Akshay Sapre, Adv. Mr. Shrey Saxena, Adv.	
6.	Original Application No. 129/2016(CZ)	Jalinder Piraji Dhanwate Vs. State of M.P. & 9 Ors.	Mr. Varun Raj Nair, Adv.	
7.	Original Application No. 39/2015 (CZ) (M.A.No.701/16)	Vinayak Parihar (<i>Sand Mining, Narmada</i>) Vs State of M.P. & 5 Ors	Mr. Vijay Shahani, Adv. Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv.for Mr. Purushendra Kaurav, Adv. Mr. Qasim Ali, Adv. Mr. Rohit Sharma, Adv. Mr. Ramdarash Tiwari, Adv.	
8.	Original Application No. 114/2015(CZ) (M.A.No.1017/16) (M.A.No.1052/16)	Vinayak Parihar (<i>Sand Mining, Sitareva</i>) Vs. State of M.P. & 5 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv.R-6	

9.	Original Application No. 134/2014 (M.A.No.440/15)	Paryavaran Avam Manav Sanrakshan Samiti (Mining, Jabalpur) Vs Union of India. & 11 ors.	Mr. R.S.Verma, Adv. Mr. Sandeep Singh Baghel R-5&6 Mr. Om Shankar Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv.	
10.	Original Application No.141/2016(CZ)	Sanjay Bhawsar Vs. Chairman (DEIAA), Baitul M.P. & Ors.	Mr. Om Shankar Shrivastava, Adv. Mr. Dharamveer Sharma, Adv.	
11.	Original Application No. 125/2016(CZ)	Medha Patkar Vs. State of Madhya Pradesh & 3 Ors.	Ms. Medha Patkar, applicant in person	
12.	Original Application No. 115/2014 (CZ) (M.A.No.399/15) (M.A.No.682/15) (M.A.No.818/15) (M.A.No.05/16) (M.A.No.471/16)	Kishore Deepak Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani, Applicant in person Mr. Sachin K.Verma Adv. R-1 Mr. Vijay Kumar Shahni Adv. for R-5 Ms. Poonam Shahani, Adv. Ms. Parul Bhadoria, Adv.R-6 Mr. H.Y. Mehta, Adv.	
13.	Original Application No. 83/2016(CZ)	Ashok Chere Vs. State of Madhya Pradesh & 6 Ors.	Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv.	
FOR COMPLIANCE				
14.	Original Application No. 78/2015(THC) (M.A.No.1034/16) (M.A.No.1035/16) (M.A.No.1036/16) (M.A.No.1037/16)	Medha Patkar Vs. State of M.P. & 8 Ors.	Ms. Medha Patkar, Applicant Mr. Sachin K. Verma, Adv. Mr. RaviPrakash Goyal, Adv. Mr. Siddharth Singh, Adv. Mr. Vivek Patwa, Adv. Mr. Ashutosh Surana, Adv. Mr. Shalesh Kumar, Adv. Mr. Dharamvir Sharma, Adv. Mr. Anhad Tiwari, Adv. Mr. Y.M.Yadav, Adv. Mr. Rohit Sharma, Adv. Mr. Mohd. Zeeshan Khan, Adv. Ms. Shanno Shagufta, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv.	
15.	Original Application No. 142/2016(CZ)	Tribunal at its Own Motion Vs. State of M.P.	All Residency, Shakti Nagar Colony, Bhopal, Applicant	

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